

National Company Law Tribunal

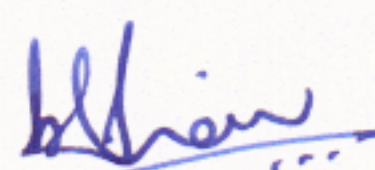
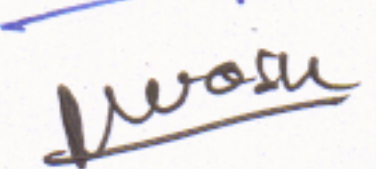
Allahabad Bench

CA NO. (CAA) 28/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: M/s Super Tannery Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhinav Mehrotra	Adv.	STL/ATL	
2.	R.K. Awasthi	PCS	STL/ATL	
3.	KULDEEP SINGH	STA	O.L.	K. Singh

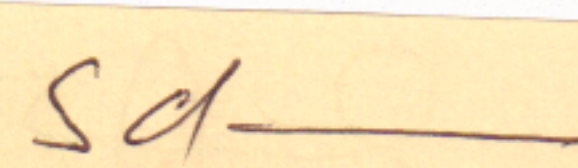
C.A No.28/2016

Advocate, Shri Abhinav Mehrotra, alongwith R.K.Awasthi,PCS for the petitioner. The O.L. is represented by its proxy to represent the R.P. The office of the R.D. seeks time to file formal memo communicating its comments on the present scheme. The proxy of the O.L informs that its office has received instruction through email but a formal memo on the subject is under preparation. Hence, he seeks time for filing the same.

In view of this, the matter be listed on 26th October, 2017.

Date: 23/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)